

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 30.04.2019 (TUESDAY)

Court of Chairperson

10:30 AM

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson
For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 06 of 2019 in Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	Jay Salva	Davesh Bhatia

10: 40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1487 of 2019 in Comp. App. (AT) (Ins) No. 285 of 2019	Jagatvir Singh Vs. Liquidator of Rolex Cycles Pvt Ltd &Anr.	Arun Francis	
2.	Comp. App. (AT) (Ins) No. 703 of 2018	Ahluwalia Contracts (India) Ltd. Vs. Raheja Developers Ltd.	Shashank Garg	Garima Sharma
3.	Comp. App. (AT) (Ins) No. 17 of 2019	K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors. With	Samir Ali Khan	D. Sreenivasan
4.	Comp. App. (AT) (Ins) No. 18 of 2019	K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	D. Sreenivasan
5.	Comp. App. (AT) (Ins) No. 397 of 2019	Apna Organics Pvt. Ltd. Vs. Alok Industries Ltd. & Ors. With	Ankit Kumar Lal	Jasveen Kaur-R1 Rupali Singh- R2&R3 Aman Sharma- CoC
6.	Comp. App. (AT) (Ins) No. 398 of 2019	Sadhana Trading Corporation Vs. Alok Industries Ltd. & Ors. With	Ankit Kumar Lal	Jasveen Kaur-R1 Rupali Singh- R2&R3 Aman Sharma- CoC
7.	Comp. App. (AT) (Ins) No. 399 of 2019	Colorant Ltd. Vs. Alok Industries Ltd. & Ors. With	Ankit Kumar Lal	Jasveen Kaur-R1 Rupali Singh- R2&R3 Aman Sharma- CoC
8.	Comp. App. (AT) (Ins) No. 400 of 2019	Prime Marketing Vs. Alok Industries Ltd. & Ors. With	Ankit Kumar Lal	Jasveen Kaur-R1 Rupali Singh- R2&R3 Aman Sharma- CoC

9.	Comp. App. (AT) (Ins) No. 401 of 2019	Associated Chemicals & Anr. Vs. Alok Industries Ltd. & Anr. With	Ankit Kumar Lal	Jasveen Kaur-R1 Rupali Singh- R2&R3 Aman Sharma- CoC
10.	Comp. App. (AT) (Ins) No. 402 of 2019	Jostars Orgotech Pvt. Ltd. Vs. Alok Industries Ltd. & Ors. With	Ankit Kumar Lal	Jasveen Kaur-R1 Rupali Singh- R2&R3 Aman Sharma- CoC
11.	Comp. App. (AT) (Ins) No. 403 of 2019	S.A. Pharmachem Pvt. Ltd. Vs. Alok Industries Ltd. & Ors. With	Ankit Kumar Lal	Jasveen Kaur-R1 Rupali Singh- R2&R3 Aman Sharma- CoC
12.	Comp. App. (AT) (Ins) No. 415 of 2019	Eighteen Acid & Chemicals Enterprises Vs. Alok Industries Ltd & Ors. With	Ankit Kumar Lal	Misha, V.P. Singh
13.	Comp. App. (AT) (Ins) No. 416 of 2019	C.M.S. Impex (India) Pvt Ltd. Vs. Alok Industries Ltd & Ors.	Ankit Kumar Lal	Misha, V.P. Singh
14.	Comp. App. (AT) (Ins) No. 435 of 2019	Rahul Tantia Vs. State Bank of India & Anr.	Arveena Sharma	

For Admission (Fresh Cases)

15.	Comp. App. (AT) (Ins) No. 456 of 2019	Praxis Corporate Services Pvt Ltd. Vs. Powai Cubicles Pvt Ltd.	Deepak Biswas	
16.	Comp. App. (AT) (Ins) No. 457 of 2019	Varada Drilling One Pte. Ltd & Anr. Vs. Sundaresh Bhatt, Resolution Professional	Vivek Jain	
17.	Comp. App. (AT) (Ins) No. 458 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Duncans Industries Ltd.	Ruchi Choudhary	
18.	Comp. App. (AT) (Ins) No. 459 - 460 of 2019	Bank of India Vs. Paramshakti Steels Ltd. & Anr.	Ashish Rana	
19.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors.	Anannya Ghosh	
20.	Comp. App. (AT) (Ins) No. 462 of 2019	Swasti Bhowmick. Vs. Rediff.com India Ltd.	Shubhabrata Chakraborti	
21.	Comp. App. (AT) (Ins) No. 463 of 2019	Siddharth Nayar, Proprietor of Woolways Exports. Vs. Sanjeve Bhushan Deora, R P for Woolways Exports & Anr.	Shubham Bhalla	
22.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	
23.	Comp. App. (AT) (Ins) No. 465 of 2019	Ashok Kumar Bansal Vs. Punjab National Bank & Anr.	Aarohi	

24.	Comp. App. (AT) (Ins) No. 466 of 2019	DBS Bank India Ltd. Vs. Edu Smart Services Pvt. Ltd. & Ors.	Sakal Bhushan	
25.	Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakashan Sahay	
26.	Comp. App. (AT) No. 106 of 2019	Aman Nath Vs. Delhi Warehousing Pvt. Ltd. & Ors.	Prachi Johri	

For Admission (After Notice)

27.	Comp. App. (AT) (Ins) No. 396 of 2019	State Bank of India Vs. Moser Baer Karamchari Union & Anr.	Ankur Mittal	Shriya Maini (R1), Abhishek Anand (R2)
28.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	
29.	Comp. App. (AT) (Ins) No.124 of 2019	NBCC (India) Ltd. Vs. Indian Drugs and Pharmaceuticals Ltd	Vipul Ganda Aastha Trivedi Chandreyee Maitra Aman Chaudhary	Brajesh Pandey Vijay laxmi
30.	Comp. App. (AT) (Ins) No. 189 of 2019	B.R Traders Vs. Venakataramanarao Nagarajan & Ors. With	Vikram Singh Arya	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
31.	Comp. App. (AT) (Ins) No. 190 of 2019	K.K Foods Vs. Venakataramanarao Nagarajan & Ors. With	Mohan Raj A.	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
32.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	Rajesh Kumar- R(1-3)
33.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	Shruti Iyer
34.	Comp. App. (AT) (Ins) No. 273 of 2019	Sundaresan Nagarajan, Resolution Professional for M/s P Dot G Construction Pvt Ltd. Vs. M/s P Dot G Construction Pvt Ltd & Anr.	Sayed Mustafa Mumtaz	Govind Manoharan Sudhanshu Prakash
35.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1
36.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors	A.Muraleedharun	D. Sreenivasan-R1 Madhusmita Bora- R7
37.	Comp. App. (AT) (Ins) No. 284 of 2019	Power Grid Corporation of India Vs. Deepak Cables (India) Ltd. with	Amitesh Chandra Mishra	Aditya Verma Ashwini Kumar Singh-RP
38.	Comp. App. (AT) (Ins) No. 297 of 2019	Powergrid Corporation of India Ltd. Vs. Deepak Cables (India) Ltd. with	Joshua J. Samuel	Sindhu T. P.

39.	Comp. App. (AT) (Ins) No. 348 of 2019	Powergrid Corporation of India Ltd Vs. Deepak Cables (India) Ltd. with	J. Hudson Samuel	Mukund P. Unny
40.	Comp. App. (AT) (Ins) No. 310 of 2019	Power Grid Corporation of India Ltd. Vs. Deepak Cables (India) Ltd.	Joshua H. Samuel	Shrey Patnaik Ashwini Kumar Singh-RP
41.	Comp. App. (AT) (Ins) No. 308-309 of 2019	Sumit Aggarwal Vs. Silvertan papers Ltd & Ors.	Gautam Singh	
42.	Comp. App. (AT) (Ins) No. 311 of 2019	Regional Provident Commissioner-I, Tirunelveli Vs. G. Gunasekaran & Ors. with	Prithu Garg	
43.	Comp. App. (AT) (Ins) No. 413 of 2019	Regional Provident Fund Commissioner, Tirunelveli Vs. Gopalsamy Ganesh Babu & Ors.	Prithu Garg	
44.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty & Sons Pvt Ltd & Ors.	Aakanksha kaul	

For Hearing

45.	Comp. App. (AT) (Ins) No. 94 of 2018	Sahara Q Shop Unique Products Range Ltd. Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 360 of 2018	Nicco Corporation Ltd. Vs. Technology Development Board	Vinod Kumar kothari	Aditya Dhar

For Orders

2.	Comp. App. (AT) (Ins) No. 255-256 of 2018 & I.A No.1058 of 2019	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
3.	Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
4.	Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)
5.	I.A. No.1480 of 2019 in Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors.	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja

6.	Comp. App. (AT) (Ins) No. 795 of 2018	Ingen Capital Group LLC. Vs. Ramkumar S.V. & Ors.	Manmeet Singh	Bishwajit Dubey (R1) PV Dinesh (R2)
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For Admission (After Notice)

7.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. With	B. Dhanaraj	Madhusmita Bora
8.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India & Ors. With	S. SantanamSwaminadhan, NishthaKhurana	M. Anbalagan, G. Ananda Selvam
9.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India & Anr.	S. SantanamSwaminadhan NishthaKhurana	M. Anbalagan, G. Ananda Selvam

For Hearing

10.	Comp. App. (AT) No. 332 of 2018 Part Heard	Sharda Motor Industries ltd Vs Rohit Relan & Ors With	Smarika Singh	Pawan Sharma
11.	Comp. App. (AT) No. 378 of 2018 Part Heard	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. & Ors.	Anuradha Dutt	Smarika Singh
12.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014) Part Heard	Adani Gas Limited (AGL) Vs. CCI & Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
13.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) Part Heard	Faridabad Industries Associations (FIA) Vs. CCI & Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
14.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)

Note: The court will rise at 03:00 PM.

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By Order
-sd/-

Registrar